- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-4310/87]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration, New Delhi, for the year 1985-86 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Educational Planning and Administration, New Delhi, for the year 1985-86.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-4311/87.]
- (9) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1985-86 together with Audit Report thereon.[Placed in Library. See No. LT-4312/87.]

[English]

Review on the working of and Annual Report of the Cancer Hospital and Research Institute, Gwallor, 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Cancer Hospital and Research Institute, Gwalior, for the year 1985-86 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Hospital and Research Institute, Gwalior, for the year 1985-86. [Placed in Library. See No. LT-4313/87.]

12.06 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:---

(I) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 21st April, 1987, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

> "That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1988, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferrable vote, ten members from among the members of the House to serve on the said Committee."

- (2) I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:—
 - 1. Shri Sukhdev Prasad

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- 2. Shri H. Hanumanthappa
- 3. Shri Radhakishan Malaviya
- 4. Shrimati Omem Moyong Deori
- 5. Dr. Faguni Ram
- 6. Shri Thindivanam K. Ramamurthy
- 7. Shri Murasoli Maran
- 8. Shri Suraj Prasad
- 9. Shri Dharam Chander Prashant
- 10. Shri Ramnarayan Goswami.'
- (ii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 21st April, 1987 adopted the following motion in regard to the Committee on Public Accounts:---

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 1988, and do proceed to elect in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

- 2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:—
- 1. Shri M.S. Gurupadaswamy
- 2. Shri B. Satyanarayan Reddy
- 3. Shri T. Chandrasekhar Reddy
- 4. Shrimati Manorama Pandey

- 5. Shri A.K. Antony
- 6. Shri Bhuvnesh Chaturvedi
- 7. Shri Nirmal Chatterjee.'
- (iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 21st April, 1987 adopted the following motion in regard to the Committee on Public Undertakings:---

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term ending on the 30th April, 1988 and do proceed to elect in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

- 2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:—
- 1. Shri Ram Naresh Kushawaha
- 2. Shri Chimanbhai Mehta
- 3. Shrimati Ratan Kumari
- 4. Shri Krishan Nand Joshi
- 5. Shri Jagesh Desai
- 6. Shri Yalampuri John
- 7. Shri Shanker Singh Vaghela.'